

**Emergency Food Production Scheme of Madhya Pradesh**

81. **Shri Shiva Dutt Upadhyaya:**  
**Shri R. S. Pandey:**  
**Shri Ulkey:**  
**Shri A. S. Saigal:**  
**Shri R. S. Tiwary:**  
**Shri Chandak:**  
**Shrimati Malmoona Sultan:**  
**Shri Wadiwa:**  
**Shri J. P. Jyotishi:**

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to refer to the reply given to Starred Question No. 704 on the 7th December, 1965 and state the details of the progress made so far in sanctioning the emergency food production scheme of the Government of Madhya Pradesh?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde): The Government of India have sanctioned allocations of Rs. 25 lakhs and Rs. 3.60 lakhs for the Minor Irrigation and Poultry Development Schemes respectively during the current financial year.

**Delimitation Commission**

32. **Shri Vishwa Nath Pandey:**  
**Shri S. V. Ramaswamy:**

Will the Minister of Law be pleased to state:

(a) whether the Delimitation Commission of India has finalised its report delimitating the Parliamentary and Assembly Constituencies in all the States;

(b) whether the Commission has submitted its report;

(c) if so, the reaction of Government thereto; and

(d) if not, the causes of the delay?

The Minister of State in the Ministry of Law (Shri C. R. Pattabhi Raman): (a) The Delimitation Commission of India has completed its

work and published its final Orders pertaining to 8 States and 3 Union Territories specified below:—

1. Andhra Pradesh
2. Kerala
3. Madhya Pradesh
4. Madras
5. Maharashtra
6. Mysore
7. Orissa
8. Punjab
9. Goa, Daman and Diu
10. Himachal Pradesh
11. Pondicherry.

The Commission has also completed its work in respect of the States of Assam, Gujarat, Rajasthan and West Bengal and the Orders will be published shortly.

The Commission has completed its public sittings for Bihar in Tirhut and Bhagalpur divisions and the public sittings in the remaining two divisions, viz. Patna and Chhotanagpur, have been fixed for the last week of this month. It will be holding its public sittings for Uttar Pradesh at five places on the 3rd, 4th, 11th, 12th, 14th, 16th and 17th of March.

The Commission has also discussed the draft proposals in respect of the Union Territories of Manipur and Tripura with the associate members and the draft proposals are being published under section 9(2) of the Delimitation Commission Act, 1962 in the official gazettes. The proposals in respect of Union Territory of Delhi are being formulated.

(b) The Delimitation Commission is not required under the law to submit any report to the Government of India or to any State Government.

(c) and (d). Do not arise.

**Development of Tourism**

83. **Shri Vishwa Nath Pandey:** Will the Minister of Transport, Aviation,

**Shipping and Tourism** be pleased to state:

(a) the amount allocated and spent for the development of tourism in the Central and State sectors during 1965-66;

(b) the amount of additional grants and subsidies given to the States during the above period; and

(c) the amount of loans and subsidies granted out of the Central sector fund to the private hotels and restaurants during the above period?

**The Minister of State in the Ministry of Transport and Aviation (Shri C. M. Poonacha):** (a) During 1965-66, the amount allocated for the development of tourist centres was Rs. 51.38 lakhs in the Central sector and Rs. 131.78 lakhs in the State sector. The anticipated expenditure during 1965-66 is estimated at Rs. 25.44 lakhs in the Central sector and Rs. 111.64 lakhs in the State sector.

(b) Additional subsidy amounting to Rs. 1.75 lakhs has been sanctioned in the case of Government of West Bengal only during 1965-66.

(c) Nil. Government does not give loans to the hotel industry. These are given by the Industrial Finance Corporation and the State Finance Corporations.

#### **Scarcity of Foodgrains in States**

**84. Shri Vishwa Nath Pandey:**  
**Shri Bibhuti Mishra:**  
**Shri Ramachandra Ulaka:**  
**Shri Dhuleshwar Meena:**  
**Shri Mohan Swarup:**

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) the present position in regard to the scarcity of foodgrains in the various States and Union Territories;

(b) the demands made by the different States and Union Territories from the Centre during the last three months; and

(c) the allotments made by the Centre and the quantities actually supplied?

**The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon):** (a) to (c). The situation created by the serious shortfall in production has not yet started showing its full effect. Demands of foodgrains received from the various States are examined every month with reference to the total availability with the Government of India and an equitable allocations made, keeping in view the total availability and the total demand. During the last three months, November, December and January, the total demand amounted to above 19 lakh tonnes of wheat and 6 lakh tonnes of rice. The actual supplies amounted to 14 lakh tonnes of wheat and 4 lakh tonnes of rice.

#### **Imported Rice wasted in Bombay Port**

**85. Shri Kajrolkar:**  
**Shri Bagri:**  
**Shri Ram Sewak Yadav:**  
**Shri Yashpal Singh:**

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether it is a fact that a large quantity of imported rice from Thailand has been wasted in Bombay Port

(b) if so, the reasons therefor; and

(c) the action taken in the matter?

**The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon):** (a) No, Sir

(b) and (c). Do not arise.

#### **Indian Airlines Corporation**

**86. Shri Liladhar Kotaki:** Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether Indian Airlines Corporation have acquired additional aircrafts during 1966;